

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019.**

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code, 2016

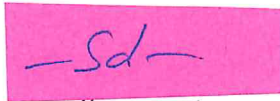
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

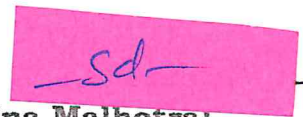
Mr. Arun Kathpalia, Senior Advocate, Ms. Medha Sachdev, Advocate for the Petitioner
Ms. Kriti Krishana, Mr. Arun Khatri, Mr. Sushant Chauhan, Mr. Brijesh Kumar Tamber, Mr. NPS Chawla, Mr. Sujoy Datta, Mr. Aaryan Sharma, Advocates for the Respondent

ORDER

Arguments part heard. To come up for further arguments on 1st November, 2019 and 4th November, 2019 at 2 pm.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**